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Declaration of Assets and Liabilities

I, AJEET KUMAR-I, son/daughter/wife of MADHURI SHARMA
aged 29 years, belonging to BLAS

Year 2024-25

service and presently working as Assistant Section Officer
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*;

A. Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1 Name	Dependant 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	2,05,000/-	ROSHAN KUMAR	ARONI SHARMA		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	12,000/-	55,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC No- 827203654 (Annual Premium- 35331-46/-)	LIC No- NIL	LIC No- 868301922 (Annual P- 39112-08/-)	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-120gm Silver-150gm	Gold-150gm, Silver-460gm	Gold-20gm Silver-50gm	NIL	NIL
(vii)	Other assets, such as values of claims / interests	mobile, laptop, AC, geosar, and other household	mobile, AC, and other household	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.
* Dependant here means a person substantially dependent on the income of the employee.

Ajeet Kumar
11-02-25

B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant 1-1 Name	Dependant 1-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral Land in Joint family	Ancestral Land in Joint family	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Paternal House in Joint family	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department(s)	Amount outstanding as on -11-02-25:-
(a)	(i) Loans from Banks	Bank of India, Son Bhawan Patna.	18,00,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Ajeet Kumar
11-02-25

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filed tax return for F.Y. - 2013-14 PAN - ETEPK2284R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

111102342730

Gender :-

M (M/F)

Date of Birth :-

03081995

(DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

B.L.A.S. SERVICE

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S. - Bihar Secretariat Service etc.)

Home District :-

KHAGARIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Ajeet Kumar

Name of Employee: AJEET KUMAR-I

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

Place: PATNA

Date: 11.02.2015

Ajeet Kumar
11.02.25